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Crl.A.No. 232 OF 1999

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ITEM NO.101

COURT NO. 8

SECTION IIA

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRL.APPEAL NO.232/1999

JAWAHARLAL & ORS.

Appellants

Versus

STATE OF M.P.

Respondent

(With Office Report)

Date. 03.05.2001 This/These Petition(s) was/were called on  
for hearing today.

CORAM:

HON'BLE MR.JUSTICE M.B. SHAH  
HON'BLE MR.JUSTICE K.G. BALAKRISHNAN

For the Appellant(s)

Mr.Sushil Kumar,Sr.Adv.,  
Mr.Adish Aggarwal,Adv.,  
Mr.S.N. Pandey,Adv.,  
Mr.Mayur R.Shah,Adv.,  
Mr.Shailendra Bhardwaj,Adv.,  
Mr.C.S. Ashri,Adv.

For the Respondent(s)

Mr.Anoop G. Choudhary,Sr.Adv.,  
Ms.Geetanjali Mohan,Adv.,  
Ms.Bharati Tyagi,Adv.,  
Mr.Uma Nath Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....J.....

.SP2

Arguments concluded. Judgment reserved.

.SP1

(Vijay Kumar Sharma)  
Court Master

(K.K. Chadha)  
Court Master